

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2118- JK (LD ) of 2026**  
**DATED:- 17 - 02 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 17.02.2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Jawad Murtaza Khan)

Assistant Legal Remembrancer

**Annexure to the Government Order No.2118– JK (LD) of 2025 dated 17.02.2026**

S. No.	Case title	OIC
1	Arb. Petition No. 53 of 2025 titled M/s Jal Vs JKSPDC	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
2	Arb. Petition No. 70 of 2024 titled M/s Jal Vs JKSPDC	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
3	LPA No. 48/2023 titled Chait Ram Vs UT of J&K & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
4	OWP No. 1431/2014 titled Chait Ram Vs J&K State & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
5	WP(C) No. 3178/2023 titled Hari Ram & Ors. Vs JKSPDC MD & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
6	WP(C) No. 2798/2023 titled Sikandla Devi & Ors. vs JKSPDC MD & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
7	WP(C) No. 3179/2023 titled Bishan Lal & Ors. Vs UT of J&K & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
8	WP(C) No. 2874/2022 titled Swami raj & Ors. Vs JKSPDC MD & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
9	WP(C) No. 132/2024 titled Romesh Kumar & Ors. Vs UT of J&K & Ors.	<b>Mr. Sachinveer Singh Manhas, Assistant Engineer, CMD BHEP-I (Mob. No. 9596855892)</b>
10	Arb. Appeal No. _____/2026 titled MD JKSPDC Srinagar & ors. Vs Ghulam Hassan Mir (Dead) & Ors.	<b>Mr. Nisar Ahmed, Executive Engineer, CID Sopore. (Mob. No. 7006919317)</b>
11	WP(C) No. _____/2025 Ashish Sharma and Ors Vs UT of J&K and Ors.	<b>Sh. Gopal Singh, Executive Engineer, Executive Engineer Generation Div. BHEP-1, Chanderkote (Mob. No. 7051084888)</b>
12	LPA NO...../2026 in UT of J&K and Ors Vs Mohammad Akbar Dar	<b>Mr. Nisar Ahmad Wani / EX. Engineer Cell No. 9906868063 Email ID:</b>
13	O.A. No. 61/1655/2023 titled Rekha Devi Vs Managing Director JKSPDC and ors	<b>Mr. Dawanjeet Singh / AO JKPDC Cell No.9419134752</b>
14	O.A. No. 1589/2025 titled Javed Hussain Akhtar & others V/S Union Territory of J&K and Ors.	<b>Ms. Misbah Arjumand Under Secretary,</b>
15	WP(C) No. 1000/2022 titled Rayees Ahmad Parray V/s UT of J&K and Ors.	<b>Er. Fayaz Ahmad Shah, Executive Engineer, ED- Anantnag.</b>
16	WP(C) No. 37/2023 titled Javaid Ahmad Ganai Vs UT of J&K & Ors.	<b>Mr. Rafiq Ahmad, Executive Engineer, STD- Pulwama.</b>
17	WP(C) No. 2686/2024 titled M/s Northern Engineers Industrial Estate, Barzulla, Srinagar V/s UT of J&K and Ors.	<b>Er. Peer Abdul Hameed, Executvie Engineer</b>